

Central Administrative Tribunal
Principal Bench

O.A. No. 1567 of 1992

(18)

New Delhi, dated the 9th July, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Vir Singh,
S/o Shri Kaley Ram,
R/o L-1/61A, DDA Flats, Kalkaji,
New Delhi-110019. .. Applicant

(None appeared)

Versus

1. Director of Education,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi.
2. Dy. Director of Education,
Dist. South, Dte. of Education,
Defence Colony,
New Delhi-110024.
3. Principal,
Govt. Boys Sr. Sec. School,
DDA Flats, Kalkaji,
New Delhi.
4. Navodaya Vidyalaya Samiti,
A-39, Kailash Colony,
New Delhi-110048. .. Respondents

(None appeared)

ORDER (Oral)

Hon'ble Mr. S.R. Adige, Member (A)

None appeared for the applicant when this case was called out. None appeared for the Respondents either. This case has been on Board since 4.7.1997 and under the circumstances this case is dismissed for default and non-prosecution.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)

/GK/